

Annexure-3														
Name of the Corporate Debtor Ramakrishna Housing Pvt Ltd; Date of Commencemennt of CIRP - 16-09-2025; List of Creditors as on 15.08.2026														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl No.	Name of Creditor	Details of Claims received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	J C Flowers Assets Reconstruction Pvt Limited	9/30/2025	1,25,82,06,300	1,25,82,06,300	Secured	1,25,82,06,300		No	11.30%	-	-	-	-	
2	LIC Housing Finance Ltd		5,10,97,36,909	5,10,97,36,909	secured	5,10,97,36,909		No	45.89%	-	-	-	-	
3	HDFC	10/14/2025	1,04,67,283	1,04,67,283	secured	1,04,67,283		NO	0.09%	-	-	-	-	
	Total		6,37,84,10,492	6,37,84,10,492	-	6,37,84,10,492			57.29%					
Note:														
Security Details of J C Flowers Reconstruction Pvt Limited														
Security details of LIC Housing Finance Limited														

Note : Claims have been provisionally admitted based on the documents provided by the claimants. Due to non-cooperation of the suspended Directors and management of the Corporate Debtor claims are yet to be verified with the books of accounts of the Corporate Debtor. Claims shall be finally admitted after verifying with the books of accounts of the Corporate Debtor